

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 310 of 2013 &
IA-403 of 2013

Dated : 18th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Gayatri Sugar Ltd. Appellant(s)
Versus
Andhra Pradesh Northern Power
Distribution Co. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. K. Datta
Mr. Angad Mehta

Counsel for the Respondent(s) : Mr. K.V. Mohan for R.2

ORDER

Mr. Mohan undertakes to file Vakalatnama on behalf of Respondent No.2. The learned counsel for the Respondents are directed to file their respective replies on or before 03.01.2014 after serving copy on the other side.

Post the matter on **30.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pr